

(11)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1816/1991

New Delhi this the 14th Day of July 1995.

Hon'ble Mr. A.V. Haridasan, Vice Chairman (J)

Hon'ble Mr. R.K. Ahooja, Member (A)

Shri Parkash Chand,  
Son of Shri Jagan Nath,  
Village Mandi, PO Mandi Tesh.  
Narnaul Distt.  
Mohindergarh

Shri Babu Lal,  
Son of Shri Misadi,  
Village & P.O. Mandi Tesh.Rs  
Narnaul Distt.  
Mahindergarh.

Shri Ramesh Chand Sharma,  
Son of Shri Budh Ram Sharma  
Begh Pur P.O. Gokalpur Tesh  
Narnaul Distt.  
Mahindergarh.

Shri Ram Niwas,  
Son of Shri Jaimal Ram  
H.No. 199 Krishna Nagar,  
Rewari (Haryana)

Shri Om Parkash  
Son of Shri Hari Ram  
H.No. 199, Krishna Nagar,  
Rewari (Haryana)

Shri Roop Ram  
Son of Shri Ram Sahai,  
Village & PO Mandi Tesh Narnaul Distt  
Mahindergarh

Shri Chothu  
Son of Shri Bodu,  
Village & P.O. Bharwas Tesh Rewari  
Distt. Rewari

Shri Lal Chand  
Son of Shri Badan Ram  
Village & PO Satpur  
(Nangal Teju)  
Distt. Rewari.

Shri Rattan Lal  
Son of Shri Sheo Dan,  
Village & P.O. Pranpura Tesh & Distt.  
Rewari

Shri Banwari,  
Son of Shri Bhagwani,  
Qutubpur Tesh & Distt. Rewari

... Applicants

(By Advocate: Shri Yogesh Kumar, proxy  
for Shri V.P. Sharma)

Vs.

1. Union of India,  
through the General Manager,  
Western Railway,  
Churchgate,  
Bombay.
2. The Divisional Railway Manager,  
Western Railway,  
Jaipur.
3. The Asstt. Engineer,  
Western Railway,  
Alwar.
4. The Permanent-Way-Inspector,  
Western Railway,  
Ateli Dist. Mohindergarh,  
Harayana.

... Respondents

(By Advocate: Shri Ashish Kaila)

O R D E R (Oral)

Hon'ble Mr. A.V. Haridasan, Vice Chairman (J)

The learned counsel for the applicants states that the respondents have granted the relief to the applicants. The application is not ~~opposed~~<sup>pressed</sup>. Hence the application is dismissed as not pressed.

*R.K. Ahuja*  
(R.K. AHOOJA)

Member (A)

*A.V. Haridasan*  
(A.V. HARIDASAN)  
Vice Chairman (J)